

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 37/2023**

IN THE MATTER OF:

V Paramesh

...APPLICANT

Versus

Additional Chief Secretary
Forest, Environment & Ecology Department and Ors.

...RESPONDENTS

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Date: 09.03.2026

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SOUTHERN ZONE BENCH, CHENNAI
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IN THE MATTER OF:

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Additional Chief Secretary Forest
Environment & Ecology Department and Ors

...RESPONDENTS

**REPORT ON BEHALF OF RESPONDENT NO. 2 (DEPUTY
COMMISSIONER, BENGALURU URBAN DISTRICT) IN COMPLIANCE
OF ORDER DATED 11.12.2026**

MOST RESPECTFULLY SHOWETH:

1. The instant report is being filed in compliance to the order dated 11.12.2025 in the present Original Application, wherein this Hon'ble Tribunal directed as follows:

"2. It is also stated that trees have been planted beyond the buffer zone. However, from the photographs placed on record, it is not clear whether a proper nallah exists, nor are its width and depth specified.

3. Above all, there is absolutely no indication as to where the nallah ends, either from the report of the Deputy Commissioner or from the pleadings of the Applicant or the Project Proponent.

4. Therefore, we direct the private parties to produce appropriate records to establish the existence of the nallah and to show that it's downstream terminates in a larger water body.

5. The Deputy Commissioner is also directed to furnish details in this regard."



2. Hence, in Compliance of the above, the requisite details submitted as follows:

- A. As per the survey records, the nallah in SY No.24/10 and 22, SY No. 124/1 and 22, SYNo.124/1 and 124/2, which is found to be in the middle of the buildings under construction, has lost its flow as per the present on site condition.
- B. As per the survey record, the width of this nallah is 1.20 m. In the survey records, the measurement of its depth is not available.
- C. The nallah starts from Sy.No.24 and goes through Sy.No.23, 120, 122, 123, 124, 125 and joins in area Sy.No.13. Similarly, another stream starts from Sy.No.23 and joins the Nallah going from Kannamangala to Kadugodi through Sy.No.22, 25 and other survey numbers.
- D. As per the original *hissa* survey records, the width of the nallah *karab* is 1.20 meters.
- E. The length of the nallah to the north of Survey No. 22 is 100.0 meters and the length of the nallah to the south of Sy. No. 22 is 100.0 meters, the length of nallah in Sy No. 124/1, 124/2 is 70.0 meters, the length of nallah in Sy No. 125/1, 125/2 is 70.0 meters.
- F. Sy. No. 22, 23 and 124/1, 124/2, 125/1, 125/2 are left vacant for the nallah and its buffer zone as per the existing on site condition. The width as per the on site condition is 30.0 meters, however there is no flow of water in the nallah as per on site conditions.



- G. Sy No. 24 nallah karab is 0.01 gunta, but there is empty land where the pathway passes through it.
- H. Diversion of the nallah has been carried out on Sy No.23 on the map after obtaining requisite orders from answering Respondent vide order No. LND (E) CR/170/16-17 dated 20.08.2018 for the diversion of the nallah for road and pathway area.
- I. Upon survey, it has been ascertained that construction is in progress in Sy No 23, 22, 124/1, 124/2.
- J. True copy with translated copy of survey report and sketch dated 05.02.2026 Tahasildar, Bangalore East Taluk, K.R. Puram is herewith annexed as **Annexure R-1**.
3. The above information is hence placed on record for consideration of this Hon'ble Tribunal. The answering Respondent shall be duty bound to comply any orders passed by this Hon'ble Tribunal.


RESPONDENT NO. 2
DEPUTY COMMISSIONER
BENGALURU URBAN DISTRICT

Date: 07.03.2026

Filed by


DARPAN KM
STANDING COUNSEL
STATE OF KARNATAKA



ಕರ್ನಾಟಕ ಸರ್ಕಾರ
ಕಂದಾಯ ಇಲಾಖೆ

Annexure R-1

4

ತಹಶೀಲ್ದಾರ್ ರವರ ಕಾರ್ಯಾಲಯ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಕೆ.ಆರ್.ಪುರ.

ನಂ:ಎನ್‌ಸಿಆರ್(ಕಾ)ಸಿ.ಆರ್:47/24-25

ದಿನಾಂಕ:05/02/2026.

ರವರಿಗೆ

ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು,
ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ,
ಬೆಂಗಳೂರು.

ಮಾನ್ಯರೇ,

- ವಿಷಯ: ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಶೀಗೇಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.21/1, 21/2, 21/3, 23, 24, 124, 125 ರ ಜಮೀನುಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ.
- ಉಲ್ಲೇಖ: ೧)ಮಾನ್ಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣದ ಪ್ರ.ಸಂ:ಓ.ಎ:37/2023, ದಿ:11/12/2025 ರ ಆದೇಶದಂತೆ.
೨)ತಮ್ಮ ಕಛೇರಿಯ ಸಂ:ಎಲ್.ಎನ್.ಡಿ(ಪೂ)ಸಿಆರ್:170/16-17, ದಿ:27/01/2026.
೩)ತಾಲ್ಲೂಕು ಭೂಮಾಪಕರು ತಯಾರಿಸಿರುವ ನಕ್ಷೆಯಂತೆ.

ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಕೆ.ಆರ್.ಪುರ ಹೋಬಳಿ, ಶೀಗೇಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.21/1, 21/2, 21/3, 23, 24, 124, 125 ರ ಜಮೀನುಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಸ್ಪ್ರಿಮ್/ರಾಜಕಾಲುವೆ/ವಾಟರ್ ಬಾಡಿ ಮತ್ತು ಅದರ ಬಫರ್ ಜೋನ್ ಅತಿಕ್ರಮಣದ ಬಗ್ಗೆ ದೂರುದಾರರಾದ ವಿ.ಪರಮೇಶ್ ರವರು ದಾಖಲಿಸಿರುವ ದಾವೆ ಪ್ರಕರಣವನ್ನು ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿ, ಚೆನ್ನರವರ ಪ್ರಕರಣ ಸಂಖ್ಯೆ ಓ.ಎ 37/2023 ದಲ್ಲಿ ನ್ಯಾಯಾಲಯವು ದಿನಾಂಕ: 11-12-2025 ರ ವಿಚಾರಣೆಯಂದು ಈ ಕೆಳಕಂಡಂತೆ ಆದೇಶವನ್ನು ಹೊರಡಿಸಿರುತ್ತದೆ.

1. Though the entire issue revolves around the existence of the nallah, at present, it appears to be situated between two buildings developed by the Project Proponent.
2. It is also stated that trees have been planted beyond the buffer zone. However, from the photographs placed on record, it is not clear whether a proper nallah exists, nor are its width and depth specified.
3. Above all, there is absolutely no indication as to where the nallah ends, either from the report of the Deputy Commissioner or from the pleadings of the Applicant or the Project Proponent.
4. Therefore, we direct the private parties to produce appropriate records to establish the existence of the nallah and to show that it's downstream in a larger water body.
5. The Deputy Commissioner is also directed to furnish details in this regard.
6. Post the matter on 11.02.2026.

ಆದ್ದರಿಂದ ಘನ ನ್ಯಾಯಾಲಯದ ಈ ಮೇಲ್ಕಂಡ ಆದೇಶದಂತೆ ಎರಡು ಕಟ್ಟಡಗಳ ಮಧ್ಯೆ ಬರುವಂತಹ ನ್ಯಾಯಾಲಯದ ಖರಾಬಿನ ಬಗ್ಗೆ ಮಾನ್ಯ ನ್ಯಾಯಾಲಯದ ಆದೇಶನುಸಾರ ನಕ್ಷೆ ತಯಾರಿಸಿ ನಾಲಾ ಖರಾಬಿನ ವಿಸ್ತೀರ್ಣವನ್ನು ಹಾಗೂ ಬಫರ್ ವಿಸ್ತೀರ್ಣವನ್ನು ಸ್ಪಷ್ಟವಾಗಿ ನಮೂದಿಸಿ ಸೂಕ್ತ ದಾಖಲೆಗಳೊಂದಿಗೆ ತುರ್ತಾಗಿ ವರದಿ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಿ ಉಲ್ಲೇಖ(೧) ರಂತೆ ತಮ್ಮ ಕಛೇರಿಯ ಪತ್ರದಲ್ಲಿ ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ. ಅದರಂತೆ ವಿಷಯದ ಕುರಿತು ನಕ್ಷೆಯೊಂದಿಗೆ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಲು ಭೂಮಾಪಕರಿಗೆ ಸೂಚಿಸಲಾಗಿ, ಉಲ್ಲೇಖ(೨) ರಂತೆ ನಕ್ಷೆ/ವರದಿಯನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ, ಅದರಂತೆ ಪರಿಶೀಲಿಸಲಾಗಿ,

1. ಸರ್ವೆ ದಾಖಲೆಗಳಂತೆ ಸ.ನಂ.24/10 ಮತ್ತು 22, ಸ.ನಂ.124/1 ಹಾಗೂ 22, ಸ.ನಂ.124/1 ಮತ್ತು 124/2 ರಲ್ಲಿರುವ ಸರವು ಜಮೀನು, ನಿರ್ಮಾಣ ಹಂತದ ಕಟ್ಟಡಗಳ ಮಧ್ಯದಲ್ಲಿ ಇರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ, ಪ್ರಸ್ತುತ ವಾಸ್ತವ ಸ್ಥಿತಿಯಂತೆ ತನ್ನ ಅಸ್ತಿತ್ವವನ್ನು ಕಳೆದುಕೊಂಡಿರುತ್ತದೆ.
2. ಸರ್ವೆ ದಾಖಲೆಯಂತೆ ಈ ಎಲ್ಲಾ ಸರವುಗಳ ಅಗಲವು 1.20 ಮೀ ಇರುತ್ತದೆ. ಸರ್ವೆ ದಾಖಲೆಯಂತೆ ಇದರ ಆಳದ ಬಗ್ಗೆ ಅಳತೆ ಲಭ್ಯವಿರುವುದಿಲ್ಲ.
3. ಗ್ರಾಮ ನಕ್ಷೆಯಲ್ಲಿ ಚಿಹ್ನೆಯನ್ನು ತೋರಿಸಿರುವಂತೆ, ಸ.ನಂ.24 ರಲ್ಲಿ ಆರಂಭಗೊಂಡು ಸ.ನಂ.23, 120, 122, 123, 124, 125 ರ ಮುಖಾಂತರ ಸ.ನಂ.13 ರ ಕುಂಟೆ ಜಾಗಕ್ಕೆ ಹೋಗಿ ಸೇರುತ್ತದೆ. ಅದೇ ರೀತಿ ಮತ್ತೊಂದು ಸರವು ಸ.ನಂ.23 ರಿಂದ ಆರಂಭಗೊಂಡು ಸ.ನಂ.22, 25 ಇನ್ನೂ ಇತರೆ ಸರ್ವೆ ನಂಬರುಗಳ ಮೂಲಕ ಕನ್ನಮಂಗಲದಿಂದ ಕಾಡುಗೋಡಿಗೆ ಹೋಗುವ ನಾಲಾಕ್ಕೆ ಸೇರಿಕೊಳ್ಳುತ್ತದೆ.
4. ಸರ್ವೆ ನಕ್ಷೆಯಲ್ಲಿ ನೀಲಿ ಬಣ್ಣದಿಂದ ಗುರುತಿಸಿರುವುದು ಮೂಲ ಹಾಗೂ ಹಿಸ್ಸಾ ಸರ್ವೆ ದಾಖಲೆಗಳಂತೆ ಸರವಿನ ಬಗ್ಗೆ ಖರಾಬು ದಾಖಲಿದ್ದು, ಇದರ ಅಗಲ 1.20 ಮೀಟರ್ ಇರುತ್ತದೆ.
5. ನಕ್ಷೆಯಲ್ಲಿ ಸರ್ವೆ ನಂಬರ್ 22 ರ ಉತ್ತರ ದಿಕ್ಕಿನಲ್ಲಿರುವ ಸರವಿನ ಉದ್ದ 100.0 ಮೀಟರ್ ಮತ್ತು ಸ.ನಂ.22 ರ ದಕ್ಷಿಣ ದಿಕ್ಕಿನಲ್ಲಿರುವ ಸರವಿನ ಉದ್ದ 100.0 ಮೀಟರ್, ಸ.ನಂ.124/1, 124/2 ರ ಉದ್ದ 70.0 ಮೀಟರ್, ಸ.ನಂ.125/ 1, 125/2 ರ ಉದ್ದ 70.0 ಮೀಟರ್ ಸರವು ಮತ್ತು ಅದರ ಬಫರ್ ವಲಯಕ್ಕೆ ಖಾಲಿ ಬಿಟ್ಟಿರುವ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆ.
6. ನಕ್ಷೆಯಲ್ಲಿ ಗುರುತಿಸಿರುವಂತೆ, ಸ.ನಂ.22, 23 ಮತ್ತು 124/1, 124/2, 125/1, 125/2 ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸರವು ಮತ್ತು ಅದರ ಬಫರ್ ವಲಯಕ್ಕೆ ಖಾಲಿ ಬಿಟ್ಟಿರುವ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆ. ಹಾಲಿ ಸ್ಥಳದಂತೆ ಇದರ ಅಗಲ 30.0 ಮೀಟರ್ ಇರುತ್ತದೆ. ಆದರೆ ಈಗ ಸರವು ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸ್ಥಳದಲ್ಲಿ ಹಾದು ಹೋಗುತ್ತಿರುವುದಿಲ್ಲ.
7. ನಕ್ಷೆಯಲ್ಲಿ ತಿಳಿ ನೀಲಿ ಬಣ್ಣದಿಂದ ಗುರುತಿಸಿರುವ ಸ.ನಂ.24 ಸರವಿನ ಬಗ್ಗೆ ಖರಾಬು 0-01 ಗುಂಟೆ ಇದ್ದು, ಆದರೆ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ರಸ್ತೆ ಹಾದು ಹೋಗಿರುತ್ತದೆ.
8. ನಕ್ಷೆಯಲ್ಲಿ ಹಸಿರು ಬಣ್ಣದಿಂದ ಸ.ನಂ.23 ರಲ್ಲಿ ಗುರುತಿಸಿರುವುದು, ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ರವರ ಆದೇಶ ಸಂಖ್ಯೆಎಲ್‌ಎನ್.ಡಿ.(ಇ)ಸಿಆರ್/170/16-17 ದಿನಾಂಕ:20-08-2018 ರಂತೆ ಸರವಿನ ಮತ್ತು ಕಾಲುದಾರಿ ಪ್ರದೇಶವನ್ನು ಪಥಬದಲಾವಣೆ ಮಾಡಿ ಆದೇಶವಾಗಿರುತ್ತದೆ.
9. ನಕ್ಷೆಯಲ್ಲಿ ಗುರುತಿಸಿರುವಂತೆ, ಸ.ನಂ.23, 22, 124/1, 124/2 ರಲ್ಲಿ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಕಟ್ಟಡ ಪ್ರಗತಿಯಲ್ಲಿರುವ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆಂದು ನಕ್ಷೆಯೊಂದಿಗೆ ಭೂಮಾಪಕರು ವರದಿಯನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.

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ಮೇಲ್ಕಂಡ ಅಂಶಗಳನ್ನು, ತಾಲ್ಲೂಕು ಭೂಮಾಪಕರು ತಯಾರಿಸಿರುವ ನಕ್ಷೆ ಹಾಗೂ ವರದಿಯನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಟ್ಟು ರವಾನಿಸುತ್ತಾ, ಮಾನ್ಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣದ ಪ್ರಕರಣಕ್ಕೆ ಸಂಬಂಧಿಸದಂತೆ ಇದ್ದ ವಾಸ್ತವಾಂಶವನ್ನು ತಮ್ಮ ಅವಗಾಹನೆಗೆ ಗೌರವಪೂರ್ವಕವಾಗಿ ಸಲ್ಲಿಸಿದೆ.

ತಮ್ಮ ನಂಬುಗೆಯ,



ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು,

 ಕೆ.ಆರ್.ಪುರ.

No.NCR (Ka)C.R.:47/24-25

Date: 05/02/2026

To,

Hon'ble Deputy Commissioner,
Bengaluru Urban District,
Bengaluru

Dear Sir,

Subject: - Regarding Land bearing Sy.No.21/1, 21/2, 21/3, 23, 24, 124, 125 situated at Segeehalli Village, Bidarahalli Hobli, Bengaluru East Taluk.

Reference: 1. As per the order of the Hon'ble Green Tribunal No.O.A.:37/2023, dated 11/12/2025.

2. Your office No.L.N.D.(East)CR:170/16-17, dt.27/01/2026

3. As per the map prepared by the Taluk Surveyor

In the matter, of the case of the Hon'ble National Green Tribunal, authority number OA 37/2023, filed by the complainant V. Paramesh regarding encroachment of stream/river/water body and its buffer zone in respect of lands bearing Sy.NoSy21/1, 21/2, 21/3, 23, 24, 124, 125 of Segeehalli village, K.R.Pura Hobli, Bangalore East Taluk, the court has issued the following order on the hearing date: 11-12-2025.

1. Though the entire issue revolves around the existence of the nallah, at present, it appears to be situated between two buildings developed by the Project Proponent.
2. It is also stated that trees have been planted beyond the buffer zone. However, from the photographs placed on record, it is not clear whether a proper nallah exists, nor are its width and depth specified.
3. Above all, there is absolutely no indication as to where the nallah ends, either from the report of the Deputy Commissioner or from the pleadings of the Applicant or the Project Proponent.
4. Therefore, we direct private parties to produce appropriate records to establish the existence of the nallah and to show that its downstream in a larger water body.
5. The Deputy Commissioner also directed to furnish details in this regard.
6. Post the matter on 11.02.2026.

Translated by
Typist (AAB)City Civil Court Comple.
7 G Road Bangalore-560001

Therefore, as per the above order of the National Green Tribunal Court, a map has been prepared regarding the nallah coming between the two buildings as per the order of the Hon'ble Court, clearly indicating the area of the nallah and the buffer area, and a report has been urgently submitted along with the appropriate documents, as per reference (2) in their office letter. Accordingly, the surveyors have been directed to submit a report along with the map on the subject, and the map/report has been submitted as per reference (3), and it has been verified accordingly,

1. As per the survey records, the nallah in SY No.24/10 and 22, SYNo. 124/1 and 22, SYNo.124/1 and 124/2, which is found to be in the middle of the buildings under construction, has lost its flow as per the present factual situation.
2. As per the survey record, the width of all these nallah is 1.20 m. As per the survey record, the measurement of its depth is not available.
3. As shown by the Symbol on the village map, it starts from Sy.No.24 and goes through Sy.No.23, 120, 122, 123, 124, 125 and joins in area Sy.No.13. Similarly, another series starts from Sy.No.23 and joins the Nallah going from Kannamangala to Kadugodi through Sy.No.22, 25 and other survey numbers.
4. The area marked in blue on the survey map is the original and hissa survey records, which mentions about the nallah karab the record shows the width of the nallah is 1.20 meters.
5. In the map, the length of the nallah to the north of Survey No. 22 is 100.0 meters and the length of the nallah to the south of Sy.No. 22 is 100.0 meters, the length of nallah in Sy.No.124/1, 124/2 is 70.0 meters, the length of nallah in Sy.No. 125/ 1, 125/2 is 70.0 meters, the area left empty is for the nallah and its buffer zone.
6. As marked on the map, Sy.No.22, 23 and 124/1, 124/2, 125/1, 125/2 are the areas left vacant for the nallah and its buffer zone as per the existing land condition. Its width as per the existing location is 30.0 meters but now the nallah is not flowing through as per the existing land condition.
7. As per light blue colour marked in map of sy no.24 nallah karab is 0.01 kunta, but there is empty land where the pathway passes through it.

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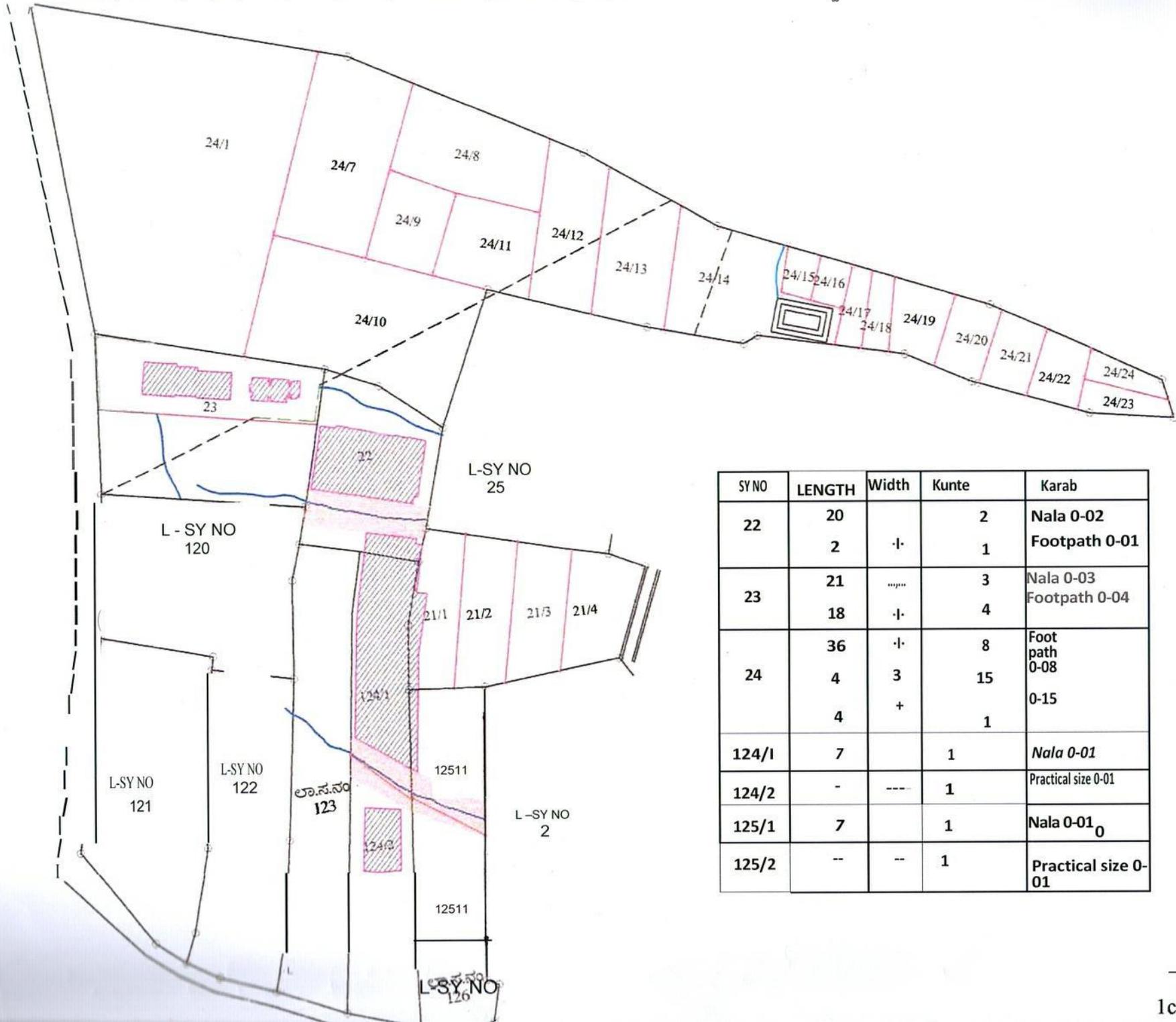
8. The area marked in green of SY No.23 on the map in the order of the Honorable Deputy Commissioner of Bangalore Urban District vide order No.LND(E)CR/170/16-17 dated 20-08-2018 for the diversion of the road and pathway area.
9. As marked on the map, the surveyor has submitted a report along with the map stating that the current land condition in SYNo.23, 22, 124/1, 124/2 is an area where construction is in progress

I respectfully submit the averments stated in the map and report prepared by the Taluk Surveyor, the same has been attached with this letter, and the facts which were not relevant to the case of the Hon'ble Green Tribunal.

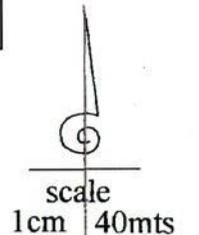
Yours sincerely,
Sd/-
Tahasildar,
Bangalore East Taluk,
K.R.PURAM

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7 G Road Bangalore-56001



SYNO	LENGTH	Width	Kunte	Karab
22	20		2	Nala 0-02
	2	·-	1	Footpath 0-01
23	21	3	Nala 0-03
	18	·-	4	Footpath 0-04
24	36	·-	8	Foot path 0-08
	4	3	15	
	4	+	1	
124/1	7		1	Nala 0-01
124/2	-	---	1	Practical size 0-01
125/1	7		1	Nala 0-01 ₀
125/2	--	--	1	Practical size 0-01



1. Hon'ble Tahasildar, East Taluk, Letter No.N.C.R(Ka)C.R./47/24-25, dt.03-02-2026, map prepared in presence of Village administrative officer and Revenue Inspector.
2. As per the present factual situation, the nala has lost its flow. But as per the survey records, nala existing between SY.No.24/0 and 22, SY.No.124/1 and 22. SY.No.241 and 24/2.
3. As per Survey Record the width of the nala is 1.20 mtrs. But in survey record measurement of depth of nala is not available.
4. As shown in the village map, the nala starts from Sy.No.24 and goes through Sy.No.23, 120, 22, 123, 124, 25 and joins in Sy.No.13 Kunta. Similarly, another nala starts from Sy.No.23 and goes through Sy.No.22, Sy.No.25 and joins the Nala going from Kannamangala to Kadugodi through other survey numbers. The village map is attached.
5.  The symbol indicates that the original and hissa survey records indicate a karab of the nala, which is 1.20 meters wide.
6.  As per the current land condition marked with this colour, the length of the nala on the north side of Sy.No.22 is 100.0 meters and the length of the nala on the south side of Sy.No.22 is 100.0 meters, the length of nala in Sy.No.24/1, 24/2 is 70.0 meters. The length of nala in Sy.No.125/1, 125/2 is 70.0 meters. The area left behind is nala and its buffer zone is 100.0 meters.
7.  Sy. No.22, Sy.No. 23 and Sy.No.124/1, 124/2, Sy.No.125/1, 125/2 marked with this color are considered as nala and its buffer zone as per the record and current land condition. its width as per the current location is 30.0 meters. But now the nala is not flowing through the place as per the current land condition
8.  The symbol of the colour in Sy no. 24 about the nala is about 0.01 gunte as per record but the pathway passes through it as per the current land condition.
9.  The area marked in green in Sy.No.23 on the map is the order passed by the Honorable Deputy Commissioner of Bangalore Urban District vide order No.LND(E)CR/170/16-17 dated 20-08-2018 for the diversion of the nala and foot path area.
10.  The land marked with this color is the areas where construction is in progress as per the current land condition.

Prepared By:

SD/-
Revenue Surveyor.

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SD/-

Tahasildar
Bangalore East Taluk,
K.R.Puram.